MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 215 **Imphal, Friday, December 5, 2025** **(Agrahayana 14, 1947)**

OFFICE OF THE
KAKCHING MUNICIPAL COUNCIL
KAKCHING : MANIPUR

N O T I F I C A T I O N

Kakching, the 24th November, 2025

No.14/2/2025-KMC: In accordance with the provisions under Section 211(1) and 212 of Manipur Municipalities Act 1994, it is hereby, notified for information to the general public that vide Resolution No. 2 of the Council Meeting held on 23.01.2025,Kakching Municipal Council proposes to adopt "the Model Manipur Unified Building Bye-laws, 2024" which was notified by government vide notification No. BBL-101/1/2024-MAHUD-MAHUD-Part (l) dated the 4th December, 2024 and No. BBL-101/1/2022-MAHUD-MAHUD dated the 31st December, 2024 as**" Kakching Municipal Council Building Bye-Laws, 2025"** from the date of Notification in the Official Gazette of Manipur.

Any objection(s)/suggestion(s) to the introduction of the Unified Building Bye-laws may be submitted so as to reach the Senior Chief Executive Officer, Kakching Municipal Council, Kakching, Manipur within 7 (Seven) days from the date of notification. Objection(s)/Suggestion(s) received after the aforesaid period shall not be entertained.

Copies of the aforesaid **"Kakching Municipal Council Building Bye-laws,2025"(Annexure-I)** shall be available for inspection in the office of the undersigned from 11:00 AM to 3:00 PM on all the specified period of working days or at the website https://kakchingmc.mn.gov.in/ of the Council.

L. ROMESH SINGH,
Sr. Chief Executive Officer,
Kakching Municipal Council,
Manipur.

Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.

Digitally signed by
Thingbaijam Binodkumar Singh
Date: 05-12-2025 14:22:50